

096107

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated -20-10-2017

PROCEEDINGS

Retirement on superannuation of District Judge - Orders issued.

ORDER NO.B1(B) - 30764/2017(1)

Smt P.A .Prabhavathy, MACT/ Additional District Judge, Pala will retire on superannuation from the Kerala State Higher Judicial Service, on the AN of 31.10.2017 on attaining the age of sixty years. She will handover the charge of her office to the Additional District Judge-V/Addl MACT, Kottayam.

The Additional District Judge-V/Addl MACT, Kottayam will hold the full additional charge of the MACT/ Additional District Judge, Pala until further orders .

(By Order),



K.Babu
Registrar (Subordinate Judiciary)

To

The Accountant General(A&E) Kerala, Thiruvananthapuram
The Principal Accountant General (Audit) Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Government, Home (C) Department,
Thiruvananthapuram(with C/L).

The District Judge, Kottayam
The MACT/Addl District Court, Pala.
The Additional District Judge-V /Addl MACT, Kottayam
The Officer concerned
The Public Relations Officer, High Court.
The PS to the Chief Justice, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2(A), B3(A), B4(A), B5(A), C1, D3, D4, E1 & I1 Seats, E-courts cell, &
✓ T Section High Court.
The Administrative Records Section, High Court (2 Copies).

Copy Submitted to

The Honourable Mr.Justice V. Chitambaresh